pand and diversify the trade exchanges through measures like long-term arrangements! for exchange of commodities, with $_{\rm a}$ view to doubling the trade turnover between the two countries by 1983 from the level achieved $i_{\rm n}$ 1977.

- 4. Both side₃ placed particular emphasis on the need to supplement traditional trade exchanges by new form_s of bilateral cooperation in industry amd joint venture_s in third countries. Specific areas, such as leather, tractor component's, ship building, port development and electronics, were identified in this context.
- 5. Both sides agreed that participation in fairs and exhibitions was an important element of marketing ' strategy. In this context, the Indian side informed the Yugoslav side of its intention to participate in the Zagreb International Fair in Sen-1979 and the Yugoslav tember. confirmed that they would participate in the India International Trade Fair, Delhi November-December, in 1979.
- 6. Yugoslav side indicated that they would conclude the shipping agreement with India soon after they ratify the U.N. Code of Conduct and in the meanwhile they would enter into negotiations and discussions on shipping agreement on the basis of parity and equality in cargo liftings.
- 7. The two Sides also reviewed the question of concluding an Inter-governmental Agreement on Air Transportation and agreed to conginue further discussions to find a mutually acceptable solution.

Monopoly procurement of rubber

- 14S. SHRI K. C. SEBASTIAN: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:
- (a) whether Government are aware that rubber growers in the country have protested against the proposed monopoly procurement of rubber;

- (b) whether it is a fact that the monopoly procurement is likely *ia* affect the interests of rubber growers in general and small rubber growers in particular; and
- (c) if the answer to part (b) above be in the affirmative what measures are being taken by Government to protect the interest of rubber growers?

MINISTER OF STATE THE MINISTRY OF COMMERCE, THE CIVIL SUPPLIES AND COOPERA-(SHRI KRISHNA TION KUMAR GOYAL): (a) to (c) Measures give adequate incentives to tlie rubber growers, which would, at same time, take care of the interests rubber consuming of the industry are under the consideration of tht scheme Central Government. A to the monopoly purchase of similar cotton is one of the suggestions. There have been some representations against a monopoly procurement scheme for rubber.

Import of Natural rubber

- 146. SHRI BHAGATRAM MAN' HAR: Will the Minister of COM-MERCE AND CIVIL SUPPLIES AND COOPERATION be oleased to state:
- (a) whether Government have received representations from the various rubber manufacturers organisations that they may be permitted to import natural rubber; and
- (b) if so, what action Government have $take_n$ or propose to take in the matter?
- THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) Yes, Sir.
- (b) Government have authorised STC to issue Letters of Authority to such of the rubber manufacturing units as are desirous of importing natural rubber under this procedure. The quantity covered under this letter of authority procedure would

»e two months' actual consumption *hy* the unit concerned in 1978-79.

Raid om Export House tn Golf links and Jorh&gh, New Delhi

147. SHRI RAMANAND YADAV: SHRIMATI MARGARET ALVA:

> SHRIMATI AMARJIT KAUR:

Will the Minister of FINANC! be ■leased to state:

- (a) whether a number of incriminating documents including alleged foreign exchange transactions illegal of several lakhs of rupees were detected in a joint raid conducted on the 4th June, 1979 by the Income tax and Enforcement authorities, at the residential and business premises of a leading Export House in Golf Link, Jorbagh and in other South Delhi Colonies;
- (b) whether in the raids the authorities unearthed documents which might expose non-repatriation of large sums of foreign exchange against the goods exported from Ind^a; and
- (c) if so, who are the proprietors of business houses and what are the documents seized and who are the persons involved and what action Government propose to take against the persons involved?

THE MINISTER OF STATS IN THE MINISTRY OF **FINANCE** (SHRI SATISH AGARWAL); (a) the basis of certain reliable information received about evasion of taxes •n income and of foreign exchange violations by Shri F. N. Balasubramanian!, his residential premises at 186, Golf Links, New, Delhi and business premises of two private limited companies connected with him, namely, Festo Pneumatic India Ltd., 154, (Pvt.) Jor Bagh, New Delhi and Pan Asian Technical Ser-Private Limited, vices Golf Links, New Delhi were raided by the •fficers of the Income-tax and Enforcement Directorate on 4-6-1979

From the business premise two account books and other incriminating documents to evasion relating of Income-tax and Foreign Exchange Regulation Act violations have been found and seized.

to Questions

(b) and (c) Consequent to th* scrutiny of the documents seized from the business premises of Shri P. Balasubramanian! N searches were made in Madras of the businens and residential premises of some .* the business associate₃ of Shri P. N. Balasubramanian!. Documents so f>r seized prima-facie reveal violation of provisions of Foreign Exchange Regulation Act and evasion of Income-tax Act by Shri P. N. Bala-Further subramanian! and others. investigation of the case is in progress. It would not be in the interest of the investigation to disclose more details of the case at this stage.

Shortage of edible oils

148. SHRI RAMANAND YADAV: SHRIMATI MARGARET ALVA;

SHRIMATI AMARJIT KAUR:

Will the Minister of COMMERCE AND CIVIL SUPPLIES "AND CO-OPERATION be pleased to state:

- (a) whether it i₃ a feet that there is a great shortage of edible oils in the country; and
- (b) if so. whether Government prepared any comprehensive have scheme for procurement and distribution of edible oils and impose control to meet the shortage?

THE MTNISTER OF STATE IN COMMERCE. THE MINISTRY OF AND COOPERA-CIVIL SUPPLIES (SHRI KRISHNA TION KUMAR GOYAL): (a) No, Sir.

(b) Does not arise. Whatever exists between th_e demand and indigenous supply of edible oils in already the country is being through importo by the STC.